

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

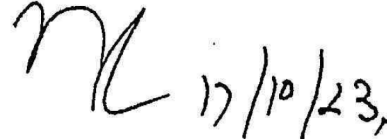
ORDER

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

S. No.	Name & Emp. Code	From	To
1.	Sh. Gurvinder Singh Sodhi EC:1542	SJA in Administration Branch-II (HQs), THC, Delhi.	SJA in Office Pool, Administration Branch (SW), Dwarka Courts, Delhi

Note: The senior most official in the Branch shall act as Branch-in-charge (Officiating) till further orders.

- b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-III)/P&T/Admn-II/HQs/2023/ 81204-216 Dated, Delhi the 17 OCT 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (South-West), Dwarka Courts, Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi.
8. The Dealing Asst., Website Committee, THC 'Employees Corner' (on Website).
9. The official concerned for immediate compliance.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi